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with other temporary Assistant Engineers upto a maximum of six vacancies per year against direct recruitment to be made on the results of competitive examination to be held during the year. However, subsequently in the consultation with the Union Public Service Commission it was decided to increase the quota for permanent appointment of Temporary Assistant Engineers, as indicated below:

1957 to 60 8 per Examination. Examinations

1961 to 65 15 per Examination. Examinations

1966 Examinanation and on wards. Rate of absorption is 60% the actual intake through the Union Public Service Commission.

(b) So far 112 Temporary Assistant Engineers have been appointed permanently to Class I Service.

## Confirmation of officers recruited through Union Public Service Commission

- 3162. SHRI VIDYA DHAR BAJPAI: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4557 on the 31st March, 1970 regarding confirming of Officers recruited through the Union Public Service Commission and state:
- (a) whether it is a fact that in circular letter No. F-1/98-55R issued by the Union Public Service Commission for the information of candidates it was stated 'recruitment 50 Assistant Engineers Ministry of Railways-Railways Service Class I (Gazetted)' and no reference was made to 'unclassified' Gazetted service even in the appointment letter;
- (b) if so, the reasons for calling such officers subsequently as 'unclassified Gazetted' even though the time scale, nature of duties and academic qualifications are the same as those of the Officers termed as 'Class I'; and

(c) what steps are being taken or proposed to be taken to ameliorate the lost of such Officers?

THE MINISTER OF RAILWAYS (SHRI NANDA): (a) and (b). In their pamphlet "Information for candidates" No. F. 1/98/55-R, regarding recruitment of 50 Temporary Assistant Engineers, the Union Public Service Commission inadvertently referred the posts as "Railway Service Class I (Gazetted)". Since the Temporary Assistant officers were intended to be neither in Class I nor in Class II but merely Gazetted, the Commission were requested to issue a Correction Slip to their pamphlet. In the offers of appointment issued to the Candidates, it was simply mentioned that the post was Gazetted and no Class was mentioned therein.

(c) Temporary Assistant Officers are considered for permanent absorption in Class I (Junior Scale) against the annual quota of vacancies set aside for their absorption.

## Fixation of Seniority of Railway Officers

- 3163. SHRI VIDYA DHAR BAJPAI: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3965 on the 24th March, 1970 regarding fixation of seniority of Railway Officers and State:
- (a) the difference between persons recruited against 'purely' temporary posts and against temporary posts 'which are likely to continue indefinitely' with regard to seniority, confirmation, promotion etc.
- (b) whether a person recruited through the Service Commission against a temporary post which is likely to continue attain quasi-permanency status on completion of three years of service:
- (c) if so, whether these persons who have attained quasi-permanency status are considered junior to a fresh entrant against permanent posts in the same scale and cadre of posts for purpose of promotion etc.;